

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 6

Friday, the 14th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 14th March, 2008 from 9.30 P.M. to 1.43 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	1	1	29

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: Nil.

II ANNOUNCEMENT

The Speaker informed the House that the members namely, Sarvshri Rakesh Kamboj and Dharam Pal Malik who had been elected from 11-Indri Assembly Constituency and 39-Gohana Assembly Constituency respectively have been disqualified from the membership; of Haryana Vidhan Sabha under Tenth Schedule of the Constitution of India and the rules framed thereunder with immediate effect i.e. 13th March, 2008 and consequently they ceased to be members of the Haryana Vidhan Sabha and their seats have fallen vacant in terms of Article 190(3) of the Constitution of India.

III RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

Prof. Chhatar Pal Singh, member from the Treasury Benches, who had spoken for 1 minute and was still in possession of the House, when it adjourned on 12th March, 2008, was called upon to resume his speech but the Hon'ble Member was not present in the House.

Sarvshri S. S. Surjewala, Karan Singh Dalal, Devender Kumar Bansal, Shadi Lal Batra, Randhir Singh, Major Nirpender Singh Sangwan and Ramesh Kumar Gupta, members from the Treasury Benches, spoke for 24, 20, 9, 14, 10, 9 and 11 minutes respectively.

Shri Ram Phal Chirana a member from the Indian National Lok Dal, spoke for 18 minutes.

V WELCOME TO V. I. P.

During the discussion on Motion of Thanks on the Governor's Address, the Speaker welcomed Shri Mohan Lal, Transport Minister, Punjab who was present in the V. I. P's. Gallery for witnessing the proceedings of the House.

V MOTION UNDER RULE 22(2).

The Parliamentary Affairs Minister moved –

That the discussion on Governor's Address be postponed in favour of Presentation, Discussion and Voting on Supplementary Estimates (2nd Instalment) for the year 2007-2008.

The motion was put and carried.

VI PRESENTATION OF SUPPLEMENTARY ESTIMATES (SECOND INSTALMENT) FOR THE YEAR 2007-2008.

The Finance Minister presented the Supplementary Estimates for the year 2007-2008 (Second Instalment).

VII PRESENTATION OF REPORT OF ESTIMATES COMMITTEE.

Shri Anand Singh Dangi, Chairperson, Estimates Committee presented the Report of the Committee on the Supplementary Estimates (Second Instalment)-2007-2008.

VIII DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2007-2008 (SECOND INSTALMENT).

Discussion and voting on the Demands for Supplementary Grants.

As per the past experience and to save the time of the House, the demands on the order paper (No. 1, 3 to 16, 20 to 21 and 23 to 25) were deemed to have been read and moved together and a general discussion on the supplementary demands permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

No member rose to speak.

Demand No. 1 was put and carried.

Demand Nos. 3 to 16 were put together and carried.

Demand Nos. 20 to 21 were put together and carried.

Demand Nos. 23 to 25 were put together and carried.

IX WELCOME TO V. I. P.

The Power Minister, on behalf of the House, welcomed Shri Chirnaji Lal Sharma, former Member of Parliament, who was present in the V. I. Ps. Gallery for witnessing the proceedings of the House.

X RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

Sarvshri Shiv Shankar Bhardwaj, Nirmal Singh, I. G. Sher Singh and Ranbir Singh Mahedra, members from the Treasury Benches, spoke for 13, 9, 13 and 10 minutes respectively.

Shri Ishwar Singh Palaka, a member from the Indian National Lok Dal, spoke for 15 minutes.

Shri Naresh Kumar Pardhan, an independent member, spoke for 11 minutes.

X EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting at 1.29 P.M. for 15 minutes.

The Deputy Speaker occupied the Chair from 10.33 A.M. to 11.12 A.M.

The Sabha then adjourned till 2.00 P.M. on Monday, the 17th March, 2008.

. CHANDIGARH
The 14th March, 2008.

SUMIT KUMAR
SECRETARY.